

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 18.08.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 1328/2013	11) O.S 1482/2008
2) O.S 1784/2013	12) O.S 1554/2012
3) O.S 150/2016	13) O.S 1372/2008
4) O.S 514/2016	14) O.S 252/2015
5) O.S 516/2016	15) O.S 250/2016
6) O.S 518/2016	16) O.S 328/2016
7) O.S 918/2016	17) O.S 636/2016
HEARING	18) O.S 752/2017
8) O.S 2096/2007	19) O.S 204/2018
9) O.S 164/2008	20) O.S 910/2019
10) O.S 450/2017	

S/d.
IInd Additional Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.